

2-3-90

Honble K. Obayya - A.M.

Honble J. P. Sharma - J.M.

No One is present for the Applicant, the Case is adjourned to 3-5-90 for Orders.

J.M.

P
A.M.

OR
In compliance with
Honble court order
dated 2-3-90 submitted
for order on 3-5-90

4
24/4

Hon' Mr P.S. Habeeb Mohd, A.M.Hon' Mr J.P. Sharma, J.M.

3.5.90 Lawyers are not attending
the Court. after lunch.
Put up tomorrow

D
Boe

4/5/90

None is present for the parties.

An opportunity was given to the applicant to file amendment application within a week. An other opportunity is being given to file the same. If the amendment application is filed, the respondents shall file counter affidavit within 4 weeks thereafter. In case amendment is not filed, the applicant shall forfeit his right of filing the same.

List this case for further orders on 19.7.90.

J
J.M.

PJ
A.M.

(sns)

OB
Amendment Application
has not been filed later
submitted before Hon'ble
Court on 19-7-90 for
further order.

11/7/90.

19-7-1990: Hon'ble Mr. KJ Raman, AM,
Hon'ble Mr. DK Agarwal, JM

None appeared for the applicant. The case is
dismissed for want of prosecution.

Deo
(S.M.O.)

W.R
(A.M.O.)

6.8.90

Copy of order

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